2017 HIGH COURT, APPELLATE SIDE, CALCUTTA

ADDENDUM TO THE HON'BLE COURT'S NOTIFICATION NO. 2162-RG DATED 22.05.2017

No. 2317-RG The 13th June, 2017

The following 5 (five) West Bengal Judicial Service Officers are also found eligible for the Limited Competitive Examination, 2017 and hereby added to the list of 39 (thirty nine) eligible officers already published in the Court's web-site vide Notification bearing No. 2162-RG dated 22.05.2017 in the process of **promotion to the Cadre of District Judge (Entry Level)**, provisionally, subject to the result of the cases pending before the Hon'ble Supreme Court of India in "Malik Mazhar Sultan" Case (Civil Appeal No.1867 of 2006) and "All India Judges' Association" Case (WP (C) no. 1022 of 1989), now pending in the Hon'ble Supreme Court of India.

SL. NO.	NAME OF THE OFFICER	PRESENT PLACE OF POSTING
1.	Sri Rohan Sinha	CJ(SD), Baruipur, South 24-Parganas
2.	Sri Tapas Kumar Roy	ADJ, FTC, Siliguri, Darjeeling
3.	Sri Debanjan Ghosh	ACJM, Siliguri, Darjeeling
4.	Sri Asim Kumar Debnath	ACJM, Toofanganj, Coochbehar
5.	Sri Hemanta Sinha	ACJM,Gangarampur, Dakshin Dinajpur

By order

Sd/Registrar General
-cumSecretary, Selection Board